

Name of the corporate debtor: Brahma Putra TMT Bars Private Limited; Date of commencement of liquidation: 13/10/2023;
List of stakeholders as on: 31/01/2024

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	State Bank of India		09-11-2023	2,49,08,02,181.49	2,10,53,78,051.56	Term Loan, WCTL & Cash Credit	NIL (Note 1)	Yes	NIL (Note 1)	As per Note	66.00%	Nil	Nil	38,54,24,129.93	NIL	NIL
2	North Eastern Development Finance Corporation Limited	U65923AS1995GOI004529	09-11-2023	75,44,57,981.27	75,44,57,981.27	Term Loan	Note 3	Yes	NIL (Note 1)	As per Note	23.65%	Nil	Nil	0.00	NIL	NIL
3	Assam Gramin Vikash Bank		09-11-2023	33,02,13,841.06	33,02,13,841.06	Term Loan	NIL (Note 1)	Yes	NIL (Note 1)	As per Note	10.35%	Nil	Nil	0.00	NIL	NIL
				3,57,54,74,003.82	3,19,00,49,873.89						100.00%			38,54,24,129.93		

Note:

- The properties which are mortgaged with the above banks (except one with NEDFi) as per the sanction letter was sold by the banks and securities on the date of Liquidation is NIL except personal and corporate guarantee.
- Guarantee given by the Corporate, Director and other individuals. Guarantee amount not mentioned in the sanction letter
- Property Situated at Sikaria Complex, 2nd Floor, Athgaon (1340 sq. ft.) is collateral with NEDFi. The valuation of property has not been mentioned in the sanction letter.